GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE RAJYA SABHA UNSTARRED QUESTION NO-716 ANSWERED ON – 13.12.2022

DUTIES LEVIED ON THE IMPORT OF NATURAL RUBBER AND RUBBER PRODUCTS

716. DR. V. SIVADASAN:

Will the Minister of FINANCE be pleased to state:-

- (a) the various duties levied on the import of natural rubber and rubber products;
- (b) the changes brought in the levies and taxes on rubber in the last five years; and
- (c) whether Government plans to hike the duties so that the farmer is ensured a remunerative price?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) The information is at Annexure.
- (b) No change has been made in Basic Customs Duty and Integrated Tax on Natural Rubber in the last five years. However, a levy of Social Welfare Surcharge was imposed with effect from 2nd February 2018 at 10% of BCD.
- (c) The rates of duty are reviewed annually and changes, if required, are made during the budget exercise.

Commodity	Basic Customs Duty	Integrated
	(BCD) *	Tax
Natural Rubber in latex form	70%	5%
Natural Rubber in other form (smoked sheet, TSNR	25% or Rs. 30/kg whichever	5%
etc.)	is lower	
Vulcanised rubber thread & cord; plates, sheets, strip	10%	18%\$
rods, tubes; conveyor/transmission belts		
Radial pneumatic tyre for use in motor cars, buses or	15%	28%
lorries		
Other type of new pneumatic tyre	10%	28**
Pneumatic tyre for use in aircraft	Nil	5%
Re-treaded Tyre	10%	18%
Pharmaceutical articles of rubber	10%	18%#

Note -

#standard rate is 18% with concessional rate of 12% for nipples of feeding bottles and Nil rate on condoms & contraceptives.

\$ Latex rubber thread attracts a rate of 12%.

^{*}Social Welfare Surcharge is also applicable at 10% of BCD

^{**}Standard rate is 28% with concessional rate based on end-use of the tyres. Tyre of a kind used on / in bicycles, cycle -rickshaws and three wheeled powered cycle rickshaws attract 5%; tyre for use in tractor attract 18% and tyre for use in any other vehicle attract 28%